

exposures in a country affected by balance of payment problems in view of certain assumptions detailed in the audit Report and published by the bank along with its Annual Accounts for 1984.

Raids on Companies and big Houses for Evasion of Taxes

1753. SHRI S. M. GURADDI :
PROF. K.K. TEWARY :

Will the Minister of FINANCE be pleased to state :

(a) the number of raids on various industrial houses, companies and houses of businessmen for evasion of income-tax, excise duties and other central taxes during January to June, 1985 ;

(b) the number of criminal proceeding launched ; and

(c) the particulars and details of those chargesheeted for the violation of taxes amounting to Rs. 10 lakhs and above ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Information is being collected and will be laid on the Table of the House.

Seizure of Gold at Madras Airport

1754. SHRI S.M. GURADDI : Will the Minister of FINANCE be pleased to state :

(a) whether the customs authorities at Madras Airport seized 28 kgs. of gold from a Singapore national on 25th May, 1985 ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) on 25th May, 1985, the Officers of Customs Collectorate, Madras, intercepted a Singapore national, Shri R. Raman who had arrived from Singapore by Air India flight No. AI-415. On examination of one of his suitcases, 28 pieces of gold bars with foreign markings weighing 1 Kg. each, were found concealed among nine bundles of readymade garments. Gold weighing 28 kgs. valued at Rs. 63.14 lakhs was seized under the Customs Act. Shri Raman was arrested and remanded to judicial custody.

Share of West Bengal in Advances Made by IDBI, IFCI and LIC

1755. SHRIMATI GEETA MUKHERJEE . Will the Minister of FINANCE be pleased to states :

(a) the share of West Bengal in the total advances made by Industrial Development Bank of India, Industrial Finance Corporation of India and Life Insurance Corporation of India in the years 1982-83, 1983-84 and 1984-85 ; and

(b) how did these compare with those of Maharashtra, Gujarat, Tamil Nadu and Karnataka in the same years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Details of share of assistance sanctioned by Industrial Development Bank of India, Industrial Finance Corporation of India and Life Insurance Corporation of India during the three latest available years viz. 1981-82, 1982-83 and 1983-84 to the States of West Bengal, Maharashtra, Gujarat, Tamil Nadu and Karnataka are indicated in the table below :

TABLE

(Period : April-March)		(Rs. in crores)		
S. No.	States	1981-82	1982-83	1983-84
1.	West Bengal	98.3	119.7	150.5
2.	Maharashtra	309.9	325.0	371.9
3.	Gujarat	237.6	331.1	467.0
4.	Tamil Nadu	300.3	226.0	277.4
5.	Karnataka	110.3	155.7	188.3